

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 10TH DAY OF OCTOBER, 2000

Original Application no.1023 of 2000

CORAM:

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HON.MR.S.DAYAL, MEMBER(A)

Tula ram verma aged about 60 years
Son of Late Shri Laxman Prasad
R/o C-533, Rajendra Nagar, Bareilly
Retired C.S.S, Department of Telecom
Services of the office of General
Manager, Telecom District, Bareilly.

... Applicant

(By Adv: Shri N.P.Singh)

Versus

1. union of India through the Secretary
Ministry of Communication, New Delhi.
2. Chief General manager, Telecom U.P.(E)
Circle, Lucknow.
3. Chief General Manager, Telecom U.P.
(W)Circle, Dehradun
4. General Manager Telephones
Bareilly Cantt, Bareilly.

... Respondents

O R D E R(Oral)

(By hon.Mr.Justice R.R.K.Trivedi,V.C.)

This application u/s 19 of the A.T.Act 1985 has been filed for a direction to the respondents to decide the representation of the applicant dated 20.1.2000 filed as (Annexure3) to the application. The grievance of the applicant is against the denial of his promotion during service period though persons junior to him were promoted. The applicant has claimed promotion and arrears of salary since 1.11.1981 on which date persons junior to him were promoted.

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As the representation of the applicant is pending, in our opinion it shall be appropriate if the Authority concerned is directed to decide the representation within a specified time. This OA is accordingly disposed of with the direction to the respondent no.2 to consider and decide the representation of the applicant dated 20.1.2000 by a reasoned order, within a period of three months from the date a copy of this order is filed before him. No order as to costs.



MEMBER (A)



VICE CHAIRMAN

Dated: 10.10.2000

Uv/